

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Chief Justice's Secretariat)

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## ORDER

NO: 196

Dated: 21-08-2020

Consequent upon the promotions of Junior Scale Stenographers as PA-Cum-Senior Scale Stenographers in their own pay and grade and Steno Typists to the posts of Junior Scale Stenographers in the pay Level-6B (35600-112800) in Kashmir division, vide order No. 187 dated 19.08.2020, the following transfers and postings of Senior Scale Stenographers, Junior Scale Stenographers and Steno Typists in Kashmir division are made in the interest of administration:

### **(A) Senior Scale Stenographers**

- 1) Shri Showkat Ahmad Malik, Junior Scale Stenographer, Sub Judge Court, Baramulla upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as Executive Assistant in the Court of Pr. District & Sessions Judge, Leh vice Shri Irshad Hussain Bhat.
- 2) Ms Shube Dar (Differently abled), Junior Scale Stenographer, CJM Court, Srinagar upon her promotion as Senior Scale Stenographer in her own pay and grade is transferred and posted as such in the Family Court, Srinagar against the newly created post of Senior Scale Stenographer.
- 3) Shri Mubasir Shafi, Junior Scale Stenographer, Sub Judge Court, Kupwara upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Leh vice Shri Mushtaq Ahmad Dar.
- 4) Shri Ashaq Hussain Bhat, Junior Scale Stenographer, Special Mobile Magistrate Court, Trehgam upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Kargil vice Shri Tariq Ahmad Dar.
- 5) Shri Abid Rashid Bhat presently posted as incharge P.A.-Cum-Senior Scale Stenographer in the Court of PDJ, KUPwara upon his promotion as Senior Scale Stenographer in his own pay and grade is posted as P.A.-Cum-Senior Scale Stenographer in the same Court.
- 6) Shri Tariq Ahmad Dar presently posted as incharge P.A.-cum-Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Kargil upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographe in the Court of Principal District & Sessions Judge, Kulgam vice Shri Ashiq Hussain Shah.
- 7) Ms Mahjabeena Akhter presently posted as incharge P.A.-cum-Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Shopian upon her promotion as Senior Scale Stenographer in her own pay and grade is posted as P.A.-cum-Senior Scale Stenographer in the same court.

- 8) Shri Sajad Hussain Sofi presently posted as incharge P.A.-cum-Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Bandipora upon his promotion as Senior Scale Stenographer in his own pay and grade is posted as P.A.-cum-Senior Scale Stenographer in the same court.
- 9) Shri Mushtaq Ahmad Dar presently posted as incharge P.A.-cum-Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Leh upon his promotion as Senior Scale Stenographer in his own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Pulwama vice Shri Zahoor Ahmad Gujree.
- 10) Ms Nusrat Rafee presently posted as incharge P.A.-cum-Senior Scale Stenographer in the Court of Additional District & Sessions Judge, Baramulla upon her promotion as Senior Scale Stenographer in her own pay and grade is posted as P.A.-cum-Senior Scale Stenographer in the same court.
- 11) Ms Sheema Altaf presently posted as incharge P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Budgam upon her promotion as Senior Scale Stenographer in her own pay and grade is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of 4<sup>th</sup> Additional District & Sessions Judge, Srinagar vice Ms Baby Ruqaya Mir.
- 12) Shri Irshad Hussain Bhat, Executive Assistant posted in the Court of Pr. District & Sessions Judge, Leh is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Special Judge Anti-corruption, Kashmir, Srinagar vice Shri Mohammad Hanief Wani.
- 13) Shri Zahoor Ahmad Gujree, P.A.-cum-Senior Scale Stenographer in the Court of Principal District & Sessions Judge, Pulwama is posted as Executive Assistant in the same Court vice Ms Rubiya Rashid Naqash.
- 14) Ms Rubiya Rashid Naqash, Executive Assistant posted in the Court of Principal District & Sessions Judge, Pulwama is transferred and posted as such in the Court of Principal District & Sessions Judge, Srinagar against the available vacancy.
- 15) Shri Ashiq Hussain Shah, P.A.-Cum-Senior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Kulgam is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Kargil vice Shri Mushtaq Ahmad Bhat.
- 16) Ms Baby Ruqaya Mir, P.A.-cum-Senior Scale Stenographer posted in the Court of 4<sup>th</sup> Additional District & Sessions Judge, Srinagar is transferred and posted as such in the Court of Principal District & Sessions Judge, Budgam vice Ms Sheema Altaf.
- 17) Shri Mushtaq Ahmad Bhat, Executive Assistant posted in the Court of Pr. District & Sessions Judge, Kargil is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Family Court, Srinagar against the newly created post of Senior Scale Stenographer.
- 18) Shri Mohammad Hanief Wani, P.A.-cum-Senior Scale Stenographer posted in the Court of Special Judge Anti-corruption, Kashmir, Srinagar is transferred and posted as P.A.-cum-Senior Scale Stenographer in the Court of Pr. District & Sessions Judge, Srinagar vice Shri Firdous Ahmad Khan.
- 19) Shri Firdous Ahmad Khan, P.A.-cum-Senior Scale Stenographer posted in the Court of Pr. District & Sessions Judge, Srinagar is transferred and posted as Executive Assistant in the Court of Principal District & Sessions Judge, Budgam against the available vacancy.

**(B) Junior Scale Stenographers**

- 20) Shri Syed Mehdi, Steno Typist, Addl. Special Mobile Magistrate Court, Batalok upon his promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Chief Judicial Magistrate, Kargil vice Shri Bilal Ahmad Shah.
- 21) Ms Zahida Akhter, Steno Typist, Addl. Special Mobile Magistrate Court, Pantha Chowk upon her promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Special Mobile Magistrate, Pulwama vice Ms. Shazia Shaban.
- 22) Ms Jigmat Wangmoo, Steno Typist, Addl. Special Mobile Magistrate Court, Khalsti upon her promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Chief Judicial Magistrate, Leh vice Shri Umer Ayoub Wani.
- 23) Shri Waseem Shafi Langoo, Steno Typist, Munsiff Court, Budgam upon his promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Special Mobile Magistrate, Kargil vice Shri Sartaj Ahmad Dar.
- 24) Shri Tanveer Ahmad Dar, Steno Typist, Munsiff Court, Anantnag upon his promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Special Mobile Magistrate, Leh vice Shri Farooq Ahmad Dar.
- 25) Ms Sameena, Steno Typist, Munsiff Court, Ganderbal upon her promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Chief Judicial Magistrate, Sopore vice Shri Abdul Majid Dar.
- 26) Shri John Mohd. Mir presently posted as incharge Junior Scale Stenographer in the Court of Sub Judge, Chadoora upon his promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Special Mobile Magistrate, Trehgam against the available vacancy.
- 27) Shri Nadeem Bashir Rather presently posted as incharge Junior Scale Stenographer in the Court of Additional District & Sessions Judge (FT), Budgam upon his promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is posted in the same Court.
- 28) Shri Javid Ahmad Mir presently posted as incharge Junior Scale Stenographer in the Court of Sub Judge, Vailoo upon his promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is posted as such in the same Court.
- 29) Shri Umer Ayoub Wani presently posted as incharge Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Leh upon his promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Chief Judicial Magistrate, Srinagar against the available vacancy.
- 30) Shri Bilal Ahmad Shah presently posted as incharge Junior Scale Stenographer in the Court of Chief Judicial Magistrate, Kargil upon his promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Chief Judicial Magistrate, Kulgam vice Shri Abdul Rouf Naik.
- 31) Shri Sartaj Ahmad Dar presently posted as incharge Junior Scale Stenographer in the Court of Special Mobile Magistrate, Kargil upon his promotion as Junior Scale Stenographer in the Pay Level-6B (35600-112800) is transferred and posted as such in the Court of Special Mobile Magistrate, Anantnag against the available vacancy.
- 32) Shri Farooq Ahmad Dar presently posted as incharge Junior Scale Stenographer in the Court of Special Mobile Magistrate, Leh upon his promotion as Junior Scale Stenographer in the Pay

Level-6B (35600-112800) is transferred and posted as such in the Court of Sub Judge, Chadoora vice Shri John Mohd. Mir.

- 33) Shri Abdul Rouf Naik, Junior Scale Stenographer posted in the Court of Chief Judicial Magistrate, Kulgam is transferred and posted as such in the Court of Chief Judicial Magistrate, Anantnag vice Shri Imtiyaz Hussain Khanday.
- 34) Shri Imtiyaz Hussain Khanday, Junior Scale Stenographer posted in the Court of Chief Judicial Magistrate, Anantnag is transferred and posted as such in the Court of Chief Judicial Magistrate, Pulwama vice Shri Aurafat Bashir Dar.
- 35) Shri Aurafat Bashir Dar, Junior Scale Stenographer posted in the Court of Chief Judicial Magistrate, Pulwama is transferred and posted as such in the Court of Sub Judge, Kupwara against the available vacancy.
- 36) Ms. Shazia Shaban, Junior Scale Stenographer posted in the Court of Special Mobile Magistrate, Pulwama is transferred and posted as such in the Court of Chief Judicial Magistrate, Shopian against the available vacancy.
- 37) Shri Abdul Majid Dar, Junior Scale Stenographer posted in the Court of Chief Judicial Magistrate, Sopore is transferred and posted as such in the Court of Sub Judge, Baramulla against the available vacancy.

### **Steno Typists**

- 38) Shri Mehraj Din Bhat, Steno Typist posted in the Court of Additional Special Mobile Magistrate, Chandoosa is transferred and posted as such in the Court of City Munsiff, Srinagar against the available vacancy.
- 39) Shri Gulzar Ahmad Sheikh, Steno Typist posted in the Court of Munsiff/JIMC, Pulwama is transferred and posted as such in the Court of Munsiff/JMIC, Budgam against the available vacancy.

**Note: a)** All the concerned Presiding Officers shall ensure that transferee is relieved within 10 days from the date of issuance of this order. Concerned Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.

**b)** Any transfer order, issued by any Ld. Principal District & Sessions Judge of a district, which is contrary to this order shall deem to have been superceded by this order.

**(By Order)**

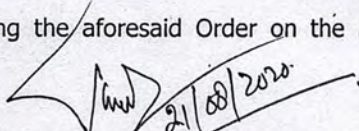
Sd/-  
**(Jawad Ahmed)**  
**Officiating Principal Secretary to**  
**Hon'ble the Chief Justice**

No. 185-90/PSY

Dated: 21-08-2020

**Copy to the:**

1. Registrar General, High Court of J&K at Srinagar.
2. Registrar Vigilance, High Court of J&K at Srinagar.
3. Registrar Rules, High Court of J&K at Srinagar.
4. All the Principal District & Sessions Judges of Kashmir division and UT of Ladakh for information and necessary action. They are requested to circulate copy of this order to all the concerned Presiding Officers in their districts.
5. Order File.
6. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order on the High Court website.

  
**Officiating Principal Secretary to**  
**Hon'ble the Chief Justice**